

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-210**  
IB-927/ND/2020

**IN THE MATTER OF:**

Imagine Pictures Pvt Ltd

....Applicant

**SECTION**

U/s 10 IBC Code 2016

Order delivered on 27.10.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Ravi Sharma  
For the Respondent :

**ORDER**

Arguments heard. Reserved for Orders.

  
**(K.K. VOHRA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**